



GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Jammu, the 9th December, 2024

S.O. 566 - In exercise of the powers conferred by Section 4 of the Jammu and Kashmir Development Act, 1970 and in supersession of all previous notifications issued on the subject, the Government hereby re-constitute the Katra Development Authority, constituted vide notification SRO-579 dated 12.09.1986, with the following composition; namely:-

1.	Chief Secretary, J&K	Chairman
2.	Member of Legislative Assembly, Reasi	Member
3.	Administrative Secretary, Finance Department	Member
4.	Administrative Secretary, Housing & Urban Development Department	Member
5.	Administrative Secretary, Tourism Department	Member
6.	Administrative Secretary, Planning, Development & Monitoring Department	Member
7.	Divisional Commissioner, Jammu	Member
8.	Additional Chief Executive Officer, SMVDSB	Member
9.	Deputy Commissioner, Reasi	Member
10.	Director, Urban Local Bodies, Jammu	Member
11.	Chief Executive Officer, Katra Development Authority	Member Secretary
12.	Chief Town Planner, Town Planning Organization, Jammu	Member

The Members shall hold the office for a period of two years.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Mandeep Kaur) IAS

Commissioner/Secretary to the Government

No. HUD-HB/18/2022 (225030)

Dated 09.12.2024

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary) to Hon'ble Chief Minister, J&K.
2. Administrative Secretary, Finance Department.
3. Principal Secretary to the Lieutenant Governor.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

5. Commissioner/Secretary to the Government, General Administration Department.
6. Administrative Secretary, Tourism Department.
7. Administrative Secretary, Planning, Development & Monitoring Department.
8. Divisional Commissioner, Jammu.
9. Additional Chief Executive Officer, SMVDSB.
10. Deputy Commissioner, Reasi.
11. Director, Urban Local Bodies, Jammu.
12. Director, Archives, Archaeology and Museums, J&K.
13. Chief Executive Officer, Katra Development Authority.
14. Chief Town Planner, Town Planning Organization, Jammu.
15. General Manager, Ranbir Government Press, for publication in the extra-ordinary/next issue of the Government Gazette.
16. Private Secretary to the Chief Secretary.
17. Private Secretary to Principal Secretary to the Government, H&UDD.
18. PA to Hon'ble Member of Legislative Assembly, Reasi for kind information of the Hon'ble MLA.
19. Incharge website, H&UDD.
20. Notification file/stock file.



(Er. Abdul Qyume) JKAS
Deputy Secretary to the Government